

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s BEVCON WAYORS PRIVATE LIMITED		
Sl. No.	PARTICULARS	DETAILS
1.	Name of the corporate debtor	M/s Bevcon Wayors Private Limited
2.	Date of incorporation of the corporate debtor	31-10-1994
3.	Authority under which corporate debtor is incorporated / registered	The Registrar of Companies, Hyderabad.
4.	Corporate Identity No. / Limited Liability Identification No. of the corporate debtor	U29210TG1994PTC018656
5.	Address of the registered office and principal office (if any) of the Corporate Debtor.	Plot No: 139, Phase III, IDA Cherlapally, Hyderabad Rangareddi TG 500051 IN
6.	Date of closure of Insolvency Resolution Process	22.05.2023 (Order (certified) copy received on 29.05.2023
7.	Liquidation commencement date of the corporate debtor	22.05.2023 (Order (certified) copy received on 29.05.2023.
8.	Name and registration number of the insolvency professional acting as liquidator	Venkat Narsinga Rao Kalvakota Reg.No. IBBI/PA-001/IP/P-01361/2018-2019/12130. AFA is valid up to October 19, 2023
9.	Address and e-mail of the liquidator, as registered with the Board	Flat No. 103 Balaji Vishwam Vihar Apartment, Maduranager, Ramanthapur, Hyderabad- 500 013- TS. kvnassociates@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Flat No. 103 Balaji Vishwam Vihar Apartment, Maduranager, Ramanthapur, Hyderabad- 500 013- Telangana State. cirp.bevconwayors@gmail.com
11.	last date for submission of claims	28.06.2023

Notice is hereby given that the National Company Law Tribunal (NCLT), Hyderabad Bench has ordered the commencement of liquidation of M/s Bevcon Wayors Private Limited vide its order dated 22.05.2023 (certified order copy received by the liquidator on 29.05.2023) under section 33 of the Code.

The stakeholders of M/s Bevcon Wayors Private Limited are hereby called upon to submit their claims with proof on or before 28.06.2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post, or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Venkat Narsinga Rao Kalvakota
Liquidator for M/s Bevcon Wayors Private Limited
Reg.No. IBBI/PA-001/IP/P-01361/2018-2019/12130.
AFA is valid up to October 19, 2023

Date: 31.05.2023
Place: Hyderabad